

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC- OCW- 132 -2020

In

STM-1125-2020

Santosh Horichandra Porob and ors. Applicants

V e r s u s

Sonu Datta Porob Dessai and others Respondents

Adv. A. D. Bhobe for the Applicants.

Adv. C. A. Coutino for the Respondents

CORAM: DAMA SESHADRI NAIDU, J.

DATE: 19th October, 2020.

ORDER:

Shri C. A. Coutino, the learned counsel for the respondents seeks time to file reply in the Misc. Civil Application.

2. Post the matter on 2/11/2020.

DAMA SESHADRI NAIDU, J.

AP/-